



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	CRL.A(J)/15/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	BADAL GORH Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/48/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
3	CrI.A./200/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR S K MEDHI MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5134/2022 B/O	MD. ABDUL RAHIM Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC
WITH				
2	WP(C)/6181/2022	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
3	WP(C)/5151/2022 B/O	DHRUBAJEET BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
4	WP(C)/6639/2022 FIXED	MAHIBUR RAHMAN Versus THE COMMISSIONER AND SPL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022

14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
ADMISSION				
2	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
3	WP(C)/4196/2021 FIXED	CHANDRA BHANU SHARMA Versus THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	ASSTT.S.G.I.
4	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
ORDERS				
5	WP(C)/6028/2022 FIXED	CHINMOY BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM SC, GMC

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022

8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/588/2022	NRIPEN BORAH @ NRIPEN BORA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
2	Cont.Cas(C)/589/2022	JYOTI CHANGAMI Versus PABAN KUMAR BARTHAKUR AND 5 ORS	MR MINTU SAIKIA	
3	Cont.Cas(C)/590/2022	SHUKUMARI BALA DEVI Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN	
4	Cont.Cas(C)/591/2022	DINTARA DEVI Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN	
ADMISSION				
5	WP(C)/3274/2022 B/O	HOJAI UNNAYAN MANCHA, HUM AND. ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022

11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./2466/2022 FIXED	SIMUL DAS Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
2	Bail Appln./2482/2022 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
3	Bail Appln./2487/2022 FIXED	SUNIL DAS @ HEMOL AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
4	Bail Appln./2591/2022 FIXED	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
5	Bail Appln./2638/2022 WITH CASE DIARY, FIXED	CHIRAJ GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/2363/2022 WITH CASE DIARY, FIXED	SANJAN DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
7	AB/2474/2022 FIXED	AVISHEK DEY Versus THE STATE OF ASSAM	MR. K KALITA	PP, ASSAM
8	AB/2501/2022 FIXED	HABEJ UDDIN AHAMED AND 5 ORS Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
9	AB/2541/2022 FIXED	KOPIL UDDIN SHEIKH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
10	AB/2542/2022 FIXED	TAJIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM

11	AB/2555/2022 FIXED	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
12	AB/2601/2022 FIXED	ASHIQUE UZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
13	AB/2784/2022 FIXED	FAZLU KARIM @ FAZLU SK Versus THE STATE OF ASSAM	MR. A DAS	PP, ASSAM
14	AB/2969/2022 FIXED	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
15	AB/3036/2022 FIXED	MUJIBUR RAHMAN AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
16	AB/3038/2022 FIXED	TARAP ALI @ TARAB ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2338/2022 WITH CASE DIARY, FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
2	Bail Appln./2385/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
3	Bail Appln./2483/2022 FIXED	TAPAN DAS Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
4	Bail Appln./2632/2022 FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
5	Bail Appln./2671/2022 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
6	Bail Appln./2688/2022 FIXED	RAJKUMAR PAUL Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P MEDHI	PP, ASSAM
7	WITH Bail Appln./2532/2022	ANUPAL DAS Versus THE STATE OF ASSAM	MS. S NAZNEEN	PP, ASSAM
8	WITH Bail Appln./2679/2022	SOORAJ KUMAR MAHATO Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8498/2018 FIXED	BORSHA BORTHAKUR AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. P MAJUMDAR	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
2	WP(C)/7067/2019 FIXED	NIRMAL BHOWMIK AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T U LASKAR MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	MR. B DEORI, G A SC, REVENUE
ORDERS				
3	Review.Pet./58/2021 WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
HEARING				
4	WP(C)/2376/2016 B/O	THE JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.U DAS MS.S SARMA	DR.B AHMED SC, CO-OP. MR.A SARMA MR M K ROY
	WITH I.A.(Civil)/3672/2017 in WP(C)/2376/2016	ISMAIL HUSSAIN and ANR. Versus JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. and 16 ORS	MR.A SARMA MRM K ROY	GA, ASSAM MR.B CHAKRABORTY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
	WITH			
2	WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
3	WP(C)/1398/2018 FIXED	ANIL KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR H K MAHANTA MR. R D BHUYAN	SC, HEALTH AND F W, MR. B GOGOI
4	WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
5	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. M K MAJUMDAR MR. R DUBEY MR. K GOGOI (CGC) SC, A A I
6	WP(C)/5836/2021 FIXED	SUPRIYA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
	WITH			
7	WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./2166/2021 WITH CASE DIARY, FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
ORDERS				
9	WP(C)/5400/2022 FIXED	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC

10	WITH WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
11	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
12	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
13	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2635/2022 FIXED	MD. MIZANUR @ MIZANUR RAHMAN @ MIZU Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./2668/2022 FIXED	NURJAMAL GAZI @ JURJAMAL GAJI AND ANR. Versus THE STATE OF ASSAM	MR A N IQBAL MR. SK MUKTAR	PP, ASSAM
BAIL HEARING				
3	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
4	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
5	AB/2040/2022 FIXED	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
6	AB/3074/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE	PP, ASSAM
7	WITH AB/2889/2022	MUSTAFIJUR ALI @ MASTAFA HUSSAIN AND 6 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
ORDERS				
8	I.A.(CrI.)/490/2022 FIXED in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. Versus BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM

WITH
AB/1229/2022

BIJOY NUNIA AND ANR.
Versus
THE STATE OF ASSAM

MR. S C BISWAS
MR. A K DAS
MS. R DEVI

MRS. P GOSWAMI
MS N SAIKIA
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/612/2016 FIXED in MACApp./275596/2016	UNITED INDIA INSURANCE CO. LTD. Versus MISS MANABI GOSWAMI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./275596/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MISS MANABI GOSWAMI and 2 ORS		
2	MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. Versus SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
3	I.A.(Civil)/33/2020 FIXED in MACApp./16588/2019	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
	WITH MACApp./16588/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		
	WITH I.A.(Civil)/132/2020 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		
4	MACApp./277/2020 WITH LCR, FIXED	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
5	I.A.(Civil)/819/2021 FIXED in MACApp./2922/2021	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	
	WITH MACApp./2922/2021 (Filing Number)	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS (F)	MR. S K TALUKDAR	

6	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	
7	CRP(IO)/206/2022 FIXED	NIKHIL MAZUMDAR AND ANR Versus NIRANJAN NATH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
8	I.A.(Civil)/2878/2022 FIXED in MACApp./371/2022	SRI MADHAB KONWAR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. A BURAGOHAIN	MR. K K BHATRA
	WITH MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR. M KHAN MR. A BURAGOHAIN
	WITH I.A.(Civil)/2042/2022 in MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA	
<u>STAY MATTERS</u>				
9	CRP(IO)/205/2022 FIXED	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR MR. S BISWAS	MR. A R SIKDAR MR N AHMED M M ZAMAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./291/2019 WITH LCR 4 FILES, FIXED	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/402/2021 in Crl.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
2	Crl.A./430/2019 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR S DEKA (R-1) MR. S J SARMAH (R-1)
3	WITH Crl.A./429/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR S DEKA (R-1) MR. S J SARMAH (R-1)
4	Crl.L.P./43/2020 FIXED in Crl.A./7821/2019	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	MR. P P BORTHAKUR (R2)
	WITH Crl.A./7821/2019 (Filing Number)	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
	WITH I.A.(Crl.)/502/2020	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)
5	I.A.(Crl.)/373/2021 FIXED in Crl.Rev.P./6505/2021	JOY KANT DAS Versus GUDIA KUMARI DAS	MR. P C DEY MR. K KALITA	MS. K PHUKAN (Legal aid counsel)
	WITH Crl.Rev.P./6505/2021 (Filing Number)	JOY KANT DAS Versus GUDIA KUMARI DAS -E	MR. P C DEY	

6	Crl.Rev.P./338/2022 WITH LCR 2 FILES, FIXED	HANIF UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
7	Crl.Pet./578/2022 WITH LCR 1 FILE, B/O	CHANDRA HAZARIKA @ DON HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM
8	Crl.Pet./1017/2022 FIXED	PRAVIR KR ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
WITH				
9	Crl.Pet./1018/2022	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
WITH				
10	Crl.Pet./1020/2022	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
WITH				
11	Crl.Pet./1021/2022	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
WITH				
12	Crl.Pet./1022/2022	PRAVIR KR ROY Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. A DAS PP, ASSAM
WITH				
13	Crl.Pet./1028/2022	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 MACApp./346/2018 FIXED	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
WITH I.A.(Civil)/1514/2018 in MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	
2 CRP/8/2019 FIXED	SUBRATA DAS Versus CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MS. B CHOUDHURY MR. S SAHU MS. J DAS
ORDERS			
3 MFA/43/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJJURI MS.S DAS	MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR.S KHANR- 1and2
WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.A AHMED	
WITH I.A.(Civil)/2370/2018 in MFA/43/2014	SMT. HEERA BARUAH AND ANR Versus M/S NEW INDIA ASSURANCE CO. LTD.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HAJJURI MS S DAS
4 MC/1760/2014 in MACApp. SL.NO. 228646, FIXED	UNITED INDIA INSURANCE CO. LTD Versus DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	

5	MACApp./980/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
6	I.A.(Civil)/2689/2019 FIXED in MACApp./9499/2019 WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus M/S. DISNEYLAND SCHOOL AND 2 ORS. MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
7	I.A.(Civil)/3968/2019 FIXED in MACApp./16688/2019 WITH MACApp./16688/2019 (Filing Number)	BHUPEN CHANDRA PATHAK Versus BABUL CH. PATHAK AND ANR BHUPEN CHANDRA PATHAK Versus BABUL CH. PATHAK AND ANR	MRS. S ROY MS. I DAS	
8	CRP(IO)/79/2022 WITH I.A.(Civil)/3100/2022 in CRP(IO)/79/2022	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus SHAHIDUR RAHMAN AND 33 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN MR. C BORUAH	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20) GA, ASSAM MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
9	I.A.(Civil)/1261/2022 FIXED in MACApp./4892/2022 WITH MACApp./4892/2022 (Filing Number)	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. F	MS. J PAUL MS. S AHMED MS. S AHMED	MR. K K BHATTA (R-3) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
10	I.A.(Civil)/1822/2022 FIXED in RSA/134/2019 WITH RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS. SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
STAY MATTERS				
11	CRP/314/2015 WITH LCR, FIXED	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1378/2019 WITH LCR 1 FILE, FIXED	SANJAY AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. B J GHOSH MR H RAHMAN PP, ASSAM
2	Crl.Pet./305/2020 FIXED	ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma MR. J BHARALI	MR. D K BAGCHI
3	Crl.Rev.P./158/2021 WITH LCR 1 FILE, FIXED	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)
4	Crl.Pet./387/2021 WITH LCR 1 FILE, FIXED	JHARNA GAUR Versus ALPUT SENCHOA AND ANR	MR. R PHUKAN MR. Z AHSAN	MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
5	Crl.Pet./763/2022 FIXED	MEHBUB RAHMAN BARBHUIYA @ BAPPI BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	MR. D CHAKRABARTY (R-4) PP, ASSAM
ORDERS				
6	Crl.Pet./901/2022 FIXED	NAROLA AIER Versus INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
7	Crl.Pet./1053/2022 FIXED	RAJIB KAKOTI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022

8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022